

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 260/14

Dated : 11th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Association of Approved Classified Hotels of Kerala ... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. James P. Thomas
Mr. N. Krishna Prasad
Mr. P. Ravindranath

Counsel for the Respondent(s) : Mr. M.T. George
Ms. Kavitha K.T.
Mr. G. Srinevasan

ORDER

Issue notice. Dasti service is permitted. Mr. T. George takes notice on behalf of R-2.

Post the matter for admission on 16th December, 2014.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

Pr/jps